

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 27-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : **Cethar Ltd**

PETITION NUMBER : **CP/511/IB/2017**

APPLICATION NUMBER : **a) IA(IBC)/1448(CHE)/2024
b) MA/261/IB/2019
c) MA/350/IB/2019
d) MA/04/2018
e) IA(IBC)/1231(CHE)/2023
f) IA(IBC)/1234(CHE)/2023
g) IA(IBC)/1834(CHE)/2023**

ORDER

Ld. Counsel Mr. Dev Eshwar is present.

208. a. IA(IBC)/1448(CHE)/2024 IN CP/511/IB/2017

Ld. Counsel Mr.S.Karupasamy for the Applicant. Ld. Counsel
Mr. A.G. Sathyanarayana for the Liquidator.

Applicant is directed to serve copy of the Application on the Respondent and
file AOS.

Reply be filed within two weeks.

Rejoinder, if any, be filed within a week thereafter.

List the Application for hearing on 23.08.2024.

208.b. MA/261/IB/2019 IN CP/511/IB/2017

208.c. MA/350/IB/2019 IN CP/511/IB/2017

208.d. MA/04/2018 IN CP/511/IB/2017

List the applications for hearing on **23.08.2024**.

208.e. IA(IBC)/1231(CHE)/2023 IN CP/511/IB/2017

208.f. IA(IBC)/1234(CHE)/2023 IN CP/511/IB/2017

Ld. Counsel Mr.G.Dinesh Kumar for the Applicant.

Counsel for the Liquidator stated that reply has been filed.

Let the reply be served on the Applicant by the Liquidator.

List the applications for hearing on **23.08.2024**.

208.g. IA(IBC)/1834(CHE)/2023 IN CP/511/IB/2017

Ld. Counsel Mr. Avinash Alladi for the Respondent stated that vakalat has been e-filed and the Respondent is permitted to file reply.

List the application for hearing on **23.08.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

phk

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JYOTI KUMAR TRIPATHI
Member (Judicial)